

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSTransfer Petition (Criminal) No. 237/2017

PARISHA SETHI & ANR.

Petitioner(s)

VERSUS

SHIKHA SETHI & ORS.

Respondent(s)

(FOR ADMISSION and IA No.60747/2017-EX-PARTE STAY and IA
No.60751/2017-EXEMPTION FROM FILING O.T. and IA
No.61386/2017-APPROPRIATE ORDERS/DIRECTIONS)

Date : 09-01-2018 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Ms. Shashi Kiran, AOR
Dr. Satish Chandra, Adv.For Respondent(s) Ms. Tina Garg, Adv.
Mr. Rohit Dutta, Adv.
Mr. B. Ramana Murthy, AORUPON hearing the counsel the Court made the following
O R D E RIn view of the letter circulated, the matter is adjourned
for one week.(USHA RANI BHARDWAJ)
AR CUM PS(SUMAN JAIN)
BRANCH OFFICER